

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 113/TT/2022

Subject : Petition for truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period in respect of six number of assets under Powergrid works associated with System Strengthening for IPPs in Chhattisgarh and other generation projects in Western Region”.

Date of Hearing : 14.9.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Limited & 11 Others

Parties present : Shri S.S. Raju, PGCIL
Shri Mukesh Khanna, PGCIL
Shri D.K. Biswal, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceedings

Case was called out for hearing.

2. The representative of the Petitioner has made the following submissions:
 - a. The instant petition has been filed for truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period in respect of the following assets, which are all bays, under “Powergrid works associated with System Strengthening for IPPs in Chhattisgarh and other generation projects in Western Region”:
 - Asset-1: 1 number of 765 kV line bay at 765/400 kV Vindhyachal Pooling Station of Powergrid (for Sasan UMPP-Vindhyachal Pooling Station (Powergrid) 765 kV 2nd S/C line);
 - Asset-2: 2 number of 400 kV line Bays at 765/400 kV Vindhyachal Pooling Station of Powergrid (for Vindhyachal (IV/V) STPP Switchyard (NTPC)-Vindhyachal Pooling Station (Powergrid) 400 kV 2nd D/C (quad) line);
 - Asset-3: 2 number of 400 kV GIS line bays at Gwalior Sub-station (for Gwalior Sub-station-Morena (Powergrid) 400 kV D/C (quad) line);



Asset-4: 2 number 765 kV GIS line bay at 765/400 kV Pune (GIS) Sub-station of Powergrid (for LILO of one circuit of Aurangabad (Powergrid)-Padghe (Powergrid) 765 kV D/C line at Pune (GIS) (Powergrid);

Asset-5: 765 kV line bays at 765/400 kV Champa Pooling Station and Dharamjaygarh Pooling Station for 765 kV S/C Champa Pooling Station Dharamjaygarh Pooling Station TL; and

Asset-6: 765 kV line bays at 765/400 kV Champa Pooling Station and Kotra (Raigarh) Pooling Station for 765 kV S/C Champa Pooling Station- Kotra (Raigarh) Pooling Station TL.

b. Asset-1, Asset-2, Asset-3, Asset-4, Asset-5 and Asset-6 were put under commercial operation on 28.4.2018, 18.3.2018, 11.5.2018, 31.3.2019, 23.7.2018 and 26.9.2018 respectively.

c. Tariff for 2014-19 period in respect of the transmission assets was allowed by the Commission vide order dated 9.4.2021 in Petition No. 366/TT/2018.

d. Commercial operation of Asset-4 was approved as 31.3.2019 under proviso (ii) to Regulation 4(3) of the 2014 Tariff Regulations. Asset-4 could not be utilized on account of delay in execution of LILO by CWRTL. The Commission in order dated 9.4.2021 in Petition No. 366/TT/2018 held that the tariff for the period of mismatch would be borne by CWRTL and CWRTL has filed an Appeal before APTEL and it is pending adjudication.

e. For 2019-24 tariff period Additional Capital Expenditure (ACE) claimed in respect of Asset-1, Asset-2, Asset-3 and Asset-4 is within the cut-off date. However, in respect of Asset-5 and Asset- 6 some amount of ACE claimed has been incurred beyond the cut-off date.

f. Detailed IDC statement has been filed along with the petition.

g. One week's time is sought to file revised liability flow statement.

h. Rejoinder to the reply of MPPMCL has been filed vide affidavit dated 5.8.2022.

3. The Commission permitted the Petitioner to file revised liability flow statement by 30.10.2022. The Commission also directed the Respondents to file reply in the matter, if any, by 10.10.2022 with advance copy of the same to the Petitioner and the Petitioner to rejoinder, if any, by 17.10.2022. The Commission directed the parties to adhere to the specified timelines for completion of pleadings and observed that no further extension of time shall be granted.

4. Subject to above, the Commission reserved order in the matter.

By order of the Commission

sd/
(V. Sreenivas)
Joint Chief (Law)

